## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No. 179 of 2008

Dated: 13th January, 2009

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. A.A. Khan, Technical Member

Maharashtra State Electricity Distribution Co. Ltd., ... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Sumit Gahlawat

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

## **ORDER**

Mr. Sumit Gahlawat, the learned counsel for the appellant, seeks permission of this Tribunal to withdraw the appeal with a liberty to file a review before the Commission.

In view of the said request, the appeal is allowed to be withdrawn.

Accordingly, the appeal is dismissed as withdrawn.

(A.A. Khan) Technical Member (Justice M. Karpaga Vinayagam) Chairperson